

Z

SLP(Crl.)No. 3403 OF 2001

ITEM No.12

Court No. 5

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3403/2001

(From the judgement and order dated 25/04/2001 in CRLA 182/98  
of The HIGH COURT OF GAUHATI)

ALAMGIR SANI

Petitioner (s)

VERSUS

STATE OF ASSAM  
( With Appln(s). for bail )

Respondent (s)

Date : 24/09/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS  
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) Mr. Jaspal Singh, Sr.Adv.  
Mr. Krishna Pal Singh,Adv.

For Caveat/Comp. Mr. Vimal Dave, Adv.  
Mr. Shailendra Narayan, Adv.  
Mr. Shakeel Ahmad, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J  
.SP2

Mr. Jaspal Singh, learned senior counsel  
requestes for a short adjournemnt to produce copies of  
the depositions of other witnesses.

List after two weeks.

.SP1

Hemalatha

(HK Bhatia)  
Court Master